

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:290
ANSWERED ON:03.09.2007
FUNCTIONING OF FOOD CORPORATION OF INDIA
Reddy Shri Mekapati Rajamohan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of profit earned or loss incurred by Food Corporation of India (FCI) during each of the last three years;
- (b) the reasons for the losses; and
- (c) the extent of storage capacity available with FCI in each of the last three years and also at present?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b) & (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO. 290 DUE FOR ANSWER ON 03.09.2007 IN THE LOK SABHA.

(a) & (b): The Food Corporation of India (FCI) operates on `No Profit, No loss` basis. The FCI procures foodgrains at the procurement price (Minimum Support Price plus applicable Bonus) fixed by the Government and delivers the same to the State Governments for the TPDS and Welfare Schemes at prices which are lower than the economic cost of the FCI (except for Defence and SGRY). This difference in expenditure of FCI and its sales realizations is reimbursed by the Government in the form of food subsidy.

(c): The total storage capacity available with FCI (Covered/CAP/Owned/Hired) for the last three years and the current year is as under:-

(Figures in Million tones)

Year As on 31/3 Total storage capacity (Covered/CAP/Owned/Hired)

2004-05	26.03
2005-06	25.56
2006-07	25.20
2007-08	24.75

(As on 30.6.2007)